

ITEM NO.9

COURT NO.11

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 12485/2020

(Arising out of impugned final judgment and order dated 19-08-2020 in WA No. 319/2020 passed by the High Court Of Orissa At Cuttack)

PRAKASH KUMAR JENA & ORS.

Petitioner(s)

VERSUS

THE STATE OF ODISHA & ORS.

Respondent(s)

(IA No. 41751/2022 - INTERVENTION/IMPLEADMENT)

WITH

SLP(C) No. 2301/2021 (XI-A)

(FOR ADMISSION and I.R. and IA No.17483/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 3906/2022 (XI-A)

(FOR ADMISSION and I.R. and IA No.31681/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.31683/2022-APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT)

Date : 12-05-2022 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Parties:

Mr. Sumit Goel, Adv.
Ms. Sreeparna Basak, Adv.
Mr. Manu Bajaj, Adv.
Ms. Nikita Pandey, Adv.
For M/s. Parekh & Co., AOR

Mr. Sibho Sankar Mishra, AOR
Mr. Rajesh Kumar Nayak, Adv.
Mr. Niranjana Sahu, Adv.
Mr. Umakant Mishra, Adv.

Mr. Shovan Mishra, AOR
Ms. Bipasa Tripathy, Adv.

Mr. Shikhar Srivastava, AOR
Ms. Prerna Singh, Adv.

Mrs. K. Sarada Devi, AOR

UPON hearing the counsel the Court made the following
O R D E R

We have heard the learned counsel appearing for the parties.

It is not in dispute that the Home Guards in the State of Odisha are being paid only Rs.9,000/- per month (@ Rs.300/- per day). It is also not in dispute that many of the Home Guards are working since more than 15 years. The other Police Personnel in the State are getting approximately Rs.21,700/- + D.A. as per the recommendations made by the Seventh Pay Commission (after 6 years of their contractual appointment)

To pay Rs.9,000/- p.m. is nothing but an exploitation. How a Home Guard Personnel can survive and maintain his family members on payment of Rs.9,000/- p.m. only when he is performing almost the same/similar duties which is performed by other Police Personnel.

Therefore, we direct the State Government to reconsider its earlier decision of paying Rs.9,000/- p.m. only to the Home Guards.

Put up on 19.05.2022.

(R. NATARAJAN)
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)
ASSISTANT REGISTRAR